## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA (CAA)-52(PB)/2017

IN THE MATTER OF:

Alchemist Life Science Ltd.

Applicant/Petitioner

Order under Sections 230(1) of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner : Shri S. Chakraborty, Advocate

For the Respondent

ORDER

Affidavit in terms of last order has been filed and it has been clarified that the names of two companies at items Nos. 4 & 5 were erroneously included in the earlier application. It has also been stated that the aforesaid applicants 4 & 5 are not part of the scheme. A revised memo of parties has been filed which is taken on record.

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(DEEPÄ KRISHAN) MEMBER(TECHNICAL)

18.07.2017 V. Sethi